

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE

IA (IBC) 1277/2022 in CP(IB)No.109/7/HDB/2020
U/s 7 of IBC, 2016

IN THE MATTER OF:

Syndicate Bank

...Financial Creditor

Vs

Kranthi Edifice Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1277/2022

Ld. Counsel Smt. Mummaneni Vazra Laxmi for the applicant present. Ld. Counsel Ms. Hamsini for the Respondent present.

Both sides expressed urgency in hearing this matter citing the order of the Hon'ble Supreme Court. Hence at request of both sides matter adjourned and meanwhile parties to upload the respective pleadings if not done so far in the e-portal.

List the matter on 23.11.2022.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)